

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.148/ BB/ 2017	-	For filing additional information as required by registry	252(3)	Skylux Telelink Pvt. Ltd., Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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(33)	Skylux Telelink. Sank B'lore Repr: By	Petitioner	<i>Shabha</i>
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*Sankalpa Associates*

*E- Dandy &*

**ORDER**

*A Counsel for Petitioner* is present. Again she requested time to furnish additional information required by the Tribunal. List it on 17/11/2017.

*Ashok*

**Member (T)**

*Shabha*

**Member (J)**